- 4. Health study of population on and around coalfield area of Northern Coalfields Limited including the possible impact of Mercury.
- 5. Regional Occupational Health Centres ROHC(S). Bengaluru has conducted a study on mercury levels in Kali River water samples of Karnataka State and found that the mercury Level were well within the prescribed limits of standards.

(e) and (f) Yes. Government of India has signed Minimata Convention on Mercury and resolution has been taken for phasing out of mercury Blood Pressure (BP) Instruments, Thermometers and Dental Amalgams by 2020 by all Central Government Hospitals. The States/UTs have been also requested for phasing out of these products by 2020, which is included in Indian Public Health Standards (IPHS) for district hospitals.

## India's Free Trade Agreement Framework

1727. SHRI MANISH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the Finance Ministry has initiated a review of India's Free Trade Agreement (FTAs) framework, if so, the reasons thereof;

(b) whether it is a fact that FTAs have hitherto adversely affected India's revenue, investment and manufacturing; and

(c) what safeguards, if any, would be built in to ensure that a new policy, which if forged, does not undermine the "Make in India" policy, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) No, Sir. Although review of such agreements is a continuous process, Finance Ministry has not initiated review of India's Free Trade Agreement Framework to formulate any policy in this regard.

## Renewable energy generation under PM-KUSUM in Odisha

1728. SHRI PRASANNA ACHARYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the target of renewable energy generation for State of Odisha under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM); and (b) the allocation and disbursement of Central Financial Assistance for Odisha under PM-KUSUM?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) The Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) is a demand driven Scheme and State-wise targets have not been fixed. Based on the demand received from different States, allocation of 2500 numbers of standalone solar water pumps has been made for the State of Odisha under Component-B of the Scheme. Odisha is yet to submit demand for allocation of capacity under Components-A and C of the Scheme.

Disbursement of Central Financial Assistance (CFA) is linked with progress of implementation of the Scheme. So far, no CFA has been disbursed to the State of Odisha under the Scheme.

## **Biomass energy**

1729. SHRI SANJAY SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) what is India's scope of biomass energy;
- (b) the details of measures taken by Government to increase it; and
- (c) how can biomass substitute fossil fuel for eco-friendly energy generation?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) A Study conducted by the Indian Institute of Science, Bangalore in 2010-11 had estimated surplus biomass availability at about 120 to 150 million metric tons per annum covering agricultural residues. This corresponds to a potential of about 18,000 MW power. Apart from this, 7000-8000 MW additional power can be generated through bagasse cogeneration in the country's sugar mills.

(b) The Ministry of New and Renewable Energy has a scheme to support biomass based cogeneration in sugar mills and other industries (upto March, 2020). Under the scheme, biomass cogeneration projects are being provided Central Financial Assistance (CFA) @ ₹ 25 lakh/MW of surplus exportable capacity and ₹ 50 Lakh/MW of installed capacity depending on the type of fuel used.